

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No.1294 of 2019

In the matter of :

Balaji Associates

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1308 of 2019

In the matter of :

Shree Padmalaya Petroleum

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1309 of 2019

In the matter of :

J.K.Meshram

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1310 of 2019

In the matter of :

Zenith Infrastructure

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1311 of 2019

In the matter of :

Pest Control Ideal

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1312 of 2019

In the matter of :

Jai Lahari Enterprises

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1313 of 2019

In the matter of :

NKS Infra & Contract

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1314 of 2019

In the matter of :

Bhadrakali Enterprises

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1315 of 2019

In the matter of :

Abhijeet Intelligence Security and labour

Supplier

... Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1316 of 2019

In the matter of :

Scop Infrastructure and Company

...Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1317 of 2019

In the matter of :

M.N.Patil

...Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1318 of 2019

In the matter of :

Royal Enterprises

...Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1319 of 2019

In the matter of :

Patel Erectors

...Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1320 of 2019

In the matter of :

Krishna Construction

...Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1321 of 2019

In the matter of :

SaibabaMahadevMandowkar

...Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1322 of 2019

In the matter of :

Vinod Maniyar

...Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

With

Company Appeal (AT) (Insolvency) No.1323 of 2019

In the matter of :

D.R.Engineering Services

...Appellant

Vs.

V.Venkatachalam

...Respondent

Present:

Appellant:

**Respondent: Mr. Manish Jha, Mr. Ashish Joshi Advocates For R-1 & R2.
Mr. Ajith.S. Ranganathan, Mr. Rohit Rajershi Advocates for Successful
Resolution Applicant.**

ORDER

18.02.2020 It comes to the notice that the office of the Registry on 18th November, 2019 had pointed out some deficiencies in the above Appeals out of which some defects were reportedly complied with and some other defects are yet to be complied with by the Appellant side.

For Compliance of the defects in entirety format, at request of Learned counsel for the Appellant, the matter is adjourned to **13th March,2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member(Technical)

[Alok Srivastava]
Member(Technical)

rk/sr/nn